

# **ORISSA HIGH COURT: CUTTACK**

**REQUEST FOR PROPOSAL (RFP)**

**FOR**

**COMPUTER BASED TEST (CBT)**

**FOR RECRUITMENT EXAMINATION**

**IN ORISSA HIGH COURT**


# ORISSA HIGH COURT: CUTTACK

Tender Notice No. III-A-5/2013-831 / dated 25.01.2016

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court, Cuttack invites bids in two bid system (Technical & Financial) from eligible, reputed and qualified IT Firms with sound technical and financial capabilities for **“Implementation and Maintenance of Computer Based Test (CBT) for Recruitment Process for Orissa High Court”** as detailed out in the Scope of Work of this RFP document. This invitation to bid is open to all Bidders meeting the pre-qualification criteria as mentioned in this RFP Document.

Scope of Work	“Implementation and Maintenance of Computer Based Test (CBT) for Recruitment Process for Orissa High Court”
Selection method	Combined Quality and Cost Based Selection with Pre-Qualification Criteria
Tender Fee	2,000/- (Rupees Two Thousand Only) (Non-refundable) in shape of Demand Draft in favour of “The Registrar (Judicial), Orissa High Court, Cuttack” drawn on any scheduled Commercial Bank
Earnest Money Deposit to be submitted	Rs. 30,000/- (Rupees Thirty Thousand) only in shape of Demand Draft in favour of “The Registrar (Judicial), Orissa High Court, Cuttack” drawn on any scheduled Commercial Bank
Date of Publishing	25.01.2016
Date of Pre-Bid Meeting	03.02.2016
Last Date and Time of receipt of the Bids	10.02.2016 (5 P.M.)
Date and Time of Opening of Technical Bids	15.02.2016 (3 P.M.)
Date and Time of Opening of Financial Bid	16.02.2016 (3 P.M.)
Nodal Officer for correspondence and Clarification	Central Project Coordinator Orissa High Court, Cuttack Phone No.: 0671-2508805 E-Mail ID: cpc-ori@aj.gov.in
Address for submission of Bids	Registrar (Judicial) Orissa High Court, Cuttack-753002

Interested parties may view and download the Tender Document containing the detailed terms & conditions, from the website of the Orissa High Court i.e. <http://www.orissahighcourt.nic.in>.

  
**Registrar (Judicial)**  
**Orissa High Court, Cuttack**

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## **Background Information**

- a) Orissa High Court invites responses (“Proposals”) to this Request for Proposals (“RFP”) from qualified IT Companies / Firms (“Bidders”) for selection of “Implementing Agency”.
- b) Proposals must be received not later than the time, date mentioned in the tender document. Proposals received after the deadline will not be taken into consideration.
- c) Interested bidders are advised to study the RFP document carefully. Submission of response shall be deemed to have been done after careful study and examination of the RFP document with full understanding of its implications.

## **Project Background**

Orissa High Court intends to implement a system that will manage the recruitment / examination process. The system shall mainly comprise the following activities:

- Preparation of Question Bank
- Preparation of Possible Answers
- Generation / Issuance of Admit cards
- Identification of centres for Computer Based Test
- Conduct Computer Based Examination
- Setting-up of Help desk
- Preparation / Compilation of Result
- MIS / Customized Report Generation